

No.D-26011/MH-01/2001/CT

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK-2, R.K.PURAM, NEW DELHI-110066**

Date 31/10/2018

Auction Sale Notice for Sale of Vehicles

Sealed Tenders are invited for disposal of the following vehicle no.MH01-BA-244(Ambassador),(year of Manufacture 2001, distance covered 121845 K.M) of this Tribunal, as per terms and conditions given below:-

Interested parties may apply in the prescribed proforma after inspection of the vehicle lying in the garage of this office during the working days between 11.30 to 3.00 P.M and see the papers related to the vehicle. (Bid proforma is enclosed herewith).

Terms and Conditions:-

1. The disposal will be on as is where basis in and CESTAT will not bear any future liability after auction/ sale of the vehicle.
2. The tender in sealed cover will be received in this office up to 2.00 P.M on 12/11/2018.Envelope should be super scribed as "TENDER FOR VEHICLE NO....."
3. The bid shall be opened on the same day at 4.00 P.M in presence of the tenderers or their representatives.
4. The Security deposit of Rs.5000/- to be deposited in the Bank Draft in favour of Account officer CESTAT, New Delhi. The D.D of the unsuccessful tenderer will be refunded after opening of the tenders. The Security Deposit of successful tenderer will be adjusted on final payment of tendered amount.
5. The highest tenderer shall deposit 25% of the quoted amount after announcement of the offer on the same day and the balance amount before taking over the vehicle.

6. The highest bidder should deposit balance amount within 2 days from the date of issue of work order failing which the security deposit & initial deposit amount i.e 25% of quoted price will be forfeited and 2nd bidder will be negotiated for disposal of the vehicle.
7. The highest bidder should take possession of the vehicle within 3 days from the date of issue of work order.
8. The Registrar, CESTAT, New Delhi reserves the right to accept or reject any offer subject to applicable rule.


(Assistant Registrar C.T)
CESTAT

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Bid Proforma for Auction Sale of Vehicle

1. Name of Tenderer :-

2. Address & E- Mail I.D :-

3. Mobile No. :-

4. Amount Quoted for the vehicle :-

In figures :-

In Words :-

5. Security Amount :-

6. Name of Bank & DD No :-

Date :-.....

Signature of the Tenderer